

DEVSHANKER DAVE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under Government's consideration to strictly implement birth control measures for employees of Central and State Governments, LIC, Public Sector Undertakings, Nationalised Banks and to restrict the size of their families;

(b) if so, whether Government have made any norms and rules for those employees who are having more than two children, regarding ration cards, bank's financial assistance, loans, medical facilities further promotions etc.; and

(c) whether this is likely to be extended to all sections of population?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) No, Sir.

(c) A package of incentives/disincentives under the Family Welfare Programme has been formulated for all sections of population.

Killer Infection Haunts AIIMS

310. SHRI H. HANUMANTHAPPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention have been drawn to the news item which appeared in the Hindu dated the 11th November, 92 under the caption "Killer infection haunts AIIMS"; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b) Yes Sir. The Hospital Infection Control Committee of AIIMS reviewed

the matter in detail and found the samples obtained from the CTVS Department to be either sterile or within acceptable limits. The two patients mentioned in the said report were operated on two different dates and died 50 days and 26 days after the operations conducted by two different surgeons. Many patients operated in-between as also on the same day remained free from infection. It also emerged that the CTVS Centre has also followed all the standard procedures of infection control.

W.H.O. report on banning of drugs for treating Diarrhoea

311. SHRI ISH DUTT YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that W.H.O. in its recent report have recommended banning of a number of drugs given to children for treatment of diarrhoea; and

(b) if so, what is the reaction of the Government of India in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) W.H.O. had brought out a publication in 1990 entitled "The Rational Use of Drugs in the Management of Acute Diarrhoea in Children". In this publication, procedure for administering different classes of drugs such as antibiotics, antiparasitic to children has been mentioned. It also cautions that anti-motility drugs like diphenoxylate, lopermide should not be administered to children.

(b) The Government have already asked the manufactures of anti-motility drugs like diphenoxylate to given necessary precaution that these drugs should not be administered to children below the age of 6 years and that precautionary statement to this effect be given in the package insert of these